

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) The proposal of Bharat Petroleum Corporation Limited for setting up of a Marketing Terminal for Central India Oil Refinery at Bina is pending with the Government for approval. The estimated cost of the projects is Rs. 463.4 crores (September, 1996 prices). The project is expected to be completed in 36 months from the date of Government's approval.

[Translation]

Rajiv Gandhi Reservoir in M.P.

1914. SHRI PUNNU LAL MOHLE : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have any scheme to siphon off water of Narmada River from Mandala in Madhya Pradesh to Rajiv Gandhi Reservoir;

(b) if so, the details thereof;

(c) the expenditure likely to be incurred and the time likely to be taken for its completion;

(d) the time by which the sanction is likely to be accorded; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) No, Sir.

(b) to (e) Do not arise.

[English]

Magazine on Indian Rivers

1915. KUMARI SUSHILA TIRIYA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government propose to publish a magazine on the Indian rivers and its preservation;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) No, Sir. There is no such proposal.

(b) Does not arise.

(c) It is not considered necessary to publish such a Magazine.

Overhaul of MIG-29 Aircraft

1916. SHRI BHIMRAO VISHNUJI BADADE : Will the Minister of DEFENCE be pleased to state :

(a) whether a number of MIG-29 aircraft of the Indian Air Force require major overhaul;

(b) if so, the details thereof;

(c) whether as per the agreement, the overhaul was to be done by Russian Company;

(d) if so, the details thereof;

(e) whether the Company has refused to overhaul these MIG aircrafts;

(f) if so, the facts thereof and the reasons therefor; and

(g) whether the Government are negotiating for the purchase of more MIG-29 from Russian Company, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) A MIG-29 falls due for major overhaul after 11 years or after it has flown 800 hours. The aircraft has been in service since 1986 and has now become due for overhaul.

(c) to (f) There is no contract with any Russian company or any other foreign agency to overhaul these aircraft. Facilities for overhaul of MIG-29 aircraft have been set up in India.

(g) There is at present, no proposal for purchase of any more MIG-29 aircraft.

Bifurcation of Air Corridor for Delhi

1917. SHRI SURESH KALMADI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Airports Authority of India has bifurcated the air corridor falling on Delhi-Karachi sector; and

(b) when the new routing pattern would be implemented?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) From 14th August, 1997.

Winding up of I.R.C.C.

1918. SHRI CHITRASEN SINKU : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to wind up Indian Road Construction Corporation;

(b) if so, the reasons therefor;

(c) whether any complaints have been received in IRCC Project at Libya on Machinery and Equipment;

(d) if so, the details thereof and action taken thereon;

(e) the reasons for IRCC officers have been deputed instead of sending a Team of Senior Officers from MOST; and

(f) the reasons for not considering the bio-data of IRCC's employees in National Highways Authority of India received during 1996, if IRCC is wound up?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) The issue of winding up or revival of Indian Road Construction Corporation is still to be decided.

(c) and (d) No complaints have been received in IRCC Project at Libya on Machinery and Equipment.

(e) IRCC officers were deputed to ascertain the condition of machinery, likely cost of repairs, possibility of selling the machine locally or to re-export the same and give their recommendations.

(f) The posts in the National Highways Authority of India are filled up on the basis of deputation/selection for which employees of the IRCC are also considered.

[Translation]

Rani Avantibai Sagar Dam

1919. SHRI PRAHLAD SINGH PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) the damage caused to Rani Avantibai Sagar Dam due to earthquake in Jabalpur;

(b) whether any scientific test has been conducted in this regard; and

(c) if so, the details and outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) to (c) A joint inspection team of officers of Central Water Commission and Narmada Valley Development Authority inspected the Rani Avantibai Sagar (Bargi) dam on 24th May, 1997. As per the inspection report submitted by the said team, no damage to the Rani Avantibai Sagar dam has occurred due to the earthquake.

[English]

Files on Netaji Subhas Chandra Bose

1920. SHRIMATI KRISHNA BOSE : Will the Minister of DEFENCE be pleased to state :

(a) the number of files on Netaji Subhas Chandra Bose and the Indian National Army relating to the 1940s still lying with his Ministry;

(b) whether there are any plans to transfer these files to the National Archives of India so that scholars may study them; and

(c) if so, by when this transfer is likely to take place?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) 990 files/folders.

(b) Yes, Sir.

(c) By the end of August, 1997.

Exodus from Defence Forces

1921. SHRI RAJIV PRATAP RUDY : Will the Minister of DEFENCE be pleased to state :

(a) whether more than four thousand officers in the Armed Forces have put in their papers requesting relieving after mandatory period of service;

(b) if so, the reasons therefor;

(c) the details of such officers, service-wise; and

(d) the response of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) No, Sir.

(b) to (d) Not applicable.

[Translation]

Construction of Airstrips in U.P.

1922. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether airstrips (run-ways) are being constructed/proposed to be constructed by the Government in some places of hilly areas (Uttaranchal) of Uttar Pradesh for convenience of the tourist;

(b) if so, the details thereof;

(c) whether the Government propose to provide transit facility to passenger planes by expanding airstrips of Defence Ministry in the border areas of Pithauragarh and Garhwal; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Allocation to Jawahar Navodaya Vidyalaya

1923. SHRI VIRENDRA KUMAR SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the financial allocation made to Jawahar Navodaya Vidyalaya during the last three years;

(b) the monthly amount spent per student on the food;

(c) whether due to corruption in school management the students are deprived of proper meals; and

(d) if so, the details thereof and the action taken thereon?